

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 232 OF 2014 &
IA NO. 369 OF 2014

Dated : 3rd January, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Pune Power Development Pvt. Ltd.

... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Appellant (s): Ms. Deepa P. Chawan
Mr. Ravindra R. Chile
Mr. Hardik Luthra
Mr. Alok Shukla
Mr. Naveen Raheja

Counsel for the Respondent(s): Ms. Srishti Govil
for Mr. Suman Naganand and
Mr. Sriranga S. R.2 & R.3

ORDER

List this matter for hearing on **12.02.2018** as agreed by the learned counsel appearing for both the parties to enable them to take latest instructions from their clients in the matter to make submissions.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

js/vt